

**THE HIGH COURT OF MEGHALAYA
AT SHILLONG**

CORRIGENDUM

Dated Shillong 16th November, 2017

No. HCM.II/184/2015-Estt/4233: In corrigendum to the notification No.HCM.II/184/2015-Estt/4114 dated 13th November,2017, it is notified that Sl. No. 1 'New Posting of Smti Kerpa Meida Lyngdoh Nongbri as Assistant Sessions Judge, Shillong' be read as 'Assistant District & Sessions Judge, Shillong'.

By Order,


REGISTRAR GENERAL

Memo No. HCM.II/184/2015-Estt/4233 A Dated, Shillong 16th November, 2017

Copy for information to:-

1. The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
2. The Private Secretary to Hon'ble Mr. Justice S. R. Sen, High Court of Meghalaya, Shillong.
3. The Private Secretary to Hon'ble Mr. Justice V. P. Vaish, High Court of Meghalaya, Shillong.
4. The Secretary to the Government, Law Department, Shillong with a request to issue necessary notifications as per applicable Acts, Rules and Regulations, etc.
5. The Accountant General (A&E), Shillong.
6. The Treasury Officer, Shillong/Tura/ Jowai/Williamnagar.
7. The District & Sessions Judge, Shillong/ Jowai/ Tura/ Williamnagar.
8. Smti Kerpa Meida Lyngdoh Nongbri, Joint Registrar, High Court of Meghalaya, Shillong.
9. Shri. Isormon Rymbui, Chief Judicial Magistrate & Munsiff, Tura.
10. Shri. Febroneous S. Sangma, Chief Judicial Magistrate, Jowai.
11. Smti Benietta Majaw, Assistant Registrar-cum-OSD, High Court of Meghalaya, Shillong.
12. The Director, Printing and Stationery, Shillong for publication of the Notification in the next issue of the gazette.
13. The System Analyst, High Court of Meghalaya for uploading the same in the official web site.
14. Office file.


REGISTRAR GENERAL